

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**IN THE MATTER OF :**

(IB)-16(PB)2017

Anil Mahindroo & Anr.

....Petitioner

v.

Earth Iconoic Infrastructures Pvt. Ltd.

....Respondent

SECTION: UNDER SECTION 7 of IBC, 2016

**Order delivered on 9.7.2018**

**Coram :**

**CHIEF JUSTICE M.M. KUMAR**  
**Hon'ble President**

**S.K. MOHAPATRA**  
**Hon'ble Member (T)**

**For the Applicant/ Financial Creditor : Mr. Neeraj Kumar Gupta, Advocate**

**IRP**

**: Mr. Yogesh Gupta,**

**ORDER**

Hearing in the application is deferred to 12/7/2018.

*Sdl-*

**(M.M. KUMAR)**  
**PRESIDENT**

*Sdl-*

**(S.K. MOHAPATRA)**  
**MEMBER (T)**

(VS )9.7.2018